

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 48

IA 155/2022 MA 328/2019 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.12.2022**

NAME OF THE PARTIES: - **Union of India**
Vs.
**Infrastructure Leasing and Financial
Services Ltd. & Ors**

Appearance (via video-conference):

IA 155/2022

For the Respondent : Adv. Aditya Bapat a/w Adv. Hamd
Bhati

MA 328/2019

For the Respondent : Adv. Mr. Animesh Bisht a/w Adv.
Drishti Das and Adv. Roma Bhojani

Section 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

ANKIT